

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ARCH INFRA PROJECTS NIRMAN PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name Of Corporate Debtor	ARCH INFRA PROJECTS NIRMAN PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Debtor	19.04.2006
3	Authority Under Which Corporate Debtor Is Incorporated/ Registered	The Companies Act,1956, Registrar of Companies– Pune Maharashtra
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U45209PN2006PTC128328
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	VIMAL TOWER, PLOT NO.04, CHANDRAGUPTA SOCIETY, BEHIND MAHARAJA COMPLEX, PAUD ROAD, KOTHRUD PUNE - 411038
6	Date Of Closure Of Insolvency Resolution Process	27.08.2019 (270 Days ended on 27.02.2019)
7	Liquidation Commencement Date Of Corporate Debtor	27.08.2019 (certified order copy received on 24.09.2019)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	S. GOPALAKRISHNAN IBBI/IPA-002/IP-N00151/2017-2018/10398
9	Address and email of the Liquidator as registered with the Board	R – 2 / 202, Moraj Riverside Park, Takka, Panvel, Raigad District - 410 206. gopi63.ip@gmail.com
10	Address, email and telephone number to be used for correspondence with the Liquidator	Partner, Kanchansobha Debt Resolution Advisors LLP C - 1507-1508, One BKC, G Block, BandraKurla complex, Bandra East, Mumbai - 400051 irp.archinfra@gmail.com gopal@kanchansobha.com 9870705437 / 022-26521269 / 022-66953013
11	Last Date For Submission Of Claims	27.10.2019



Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **ARCH INFRA PROJECTS NIRMAN PRIVATE LIMITED** on **27th August, 2019** (certified order copy received on 24th September, 2019).

The stakeholders of **ARCH INFRA PROJECTS NIRMAN PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **27th October, 2019**, to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name: S. Gopalakrishnan
Liquidator for Arch Infra Projects Nirman Pvt Ltd
IBBI/IPA-002/IP-N00151/2017-2018/10398

Date: 28th September, 2019

Place: Mumbai

